

**CENTRAL ADMINISTRATIVES TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.449/2016

NEW DELHI THIS THE 17TH DAY OF JULY, 2018

**HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Constable Kamlesh Kumar
Aged about 40 years,
S/o Late Shri Dev Narain Chaudhary,
R/o House No.98, Pocket-3,
Sector-B-4, Police Colony,
Narela, Delhi-110040. ...Applicant

(By Advocate: Mr. Kapil Khaneja for Mr. Jasbir Singh Malik)

VERSUS

1. The Commissioner of Police,
Delhi Police, I.P. Estate, New Delhi.
2. The Deputy Commissioner of Police,
Delhi Police,
Police Control Room, Delhi.
3. The Addl. Dy. Commissioner of Police(G.A.)
Delhi Police Control Room, Delhi. ...Respondents

(By Advocate: Mr. K.M. Singh)

ORDER (ORAL)

HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A):

Learned proxy counsel for the applicant wishes to withdraw this OA. Learned counsel for the respondents has no objection. Accordingly, the OA is dismissed as withdrawn.

**(S.N. Terdal)
Member (J)**

**(Praveen Mahajan)
Member (A)**

/jk/

